

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 12.

C.P. (IB)/292(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.05.2024**

NAME OF THE PARTIES : **Secure meters limited**

Vs

Signet products private limited

For OC : Adv. Ranit Basu and Maitri Malde

For CD : Adv. Manoj Harit & Co.

IBC under Sec. 9

ORDER

Heard the arguments of both sides and the matter is **reserved for orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)